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The efigibility criteria is:

- (a) Publicservantsalreadvregistereci undertheNPRS—1979.
- (b) Persons who have retired or will rctiie between 31-12-91 and 31-12-94.
- (c) The terms 'public servant' would mean and include the employees of the following organisation:
 - (i) CentratGovernmPTits;
 - (ii) Delhi Administration:
 - (iii) Statutory Vitonomous Bod,, of State Government and Union Territories.
 - (iv) Public sector Undertakings/Institutes of Government of India and NCTD.
 - (v) Nationalised Banks.
 - (vi) State Governments.
- (d) The employees of the Afore-mentioned organisation who have taken voluntary retirement not orior to December, 1992 shall also beeligible for allotment.

II. Applicability of the Scheme

Priority <u>altotme.it</u> under the scheme for retired/retiring Persons would be made only in LIG and MIG categories.

III. Cancellation of Registration on Non-Acceptance of Allotment

In case of registrant fails to avail and opportunity after allotment of a flat under the scheme, his registration shall becancelled.

IV. Payment requirement.

- (a") In case of eligible registrants who have retired, allotment will be made on cash-down basis.
- (b) In case of retiring persons, payment terms would be such that they pay instalments uptothedateofretirementand thebalanceatthetimeofretirement.

DDA Flats Lying Vacant

3543. SHRI VIJAY KUMAR MAL-HOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

refer to the answer to Unstarred Questions 1716 given in the Rajya Sabha on 4th March, 1994 and state:

- (a) the number of DDA flats which are lying vacant as on date and the areas in which they are located and the category thereof and since when are these lying vacant with reasons for not making allotment of those flats as yet;
- (b) the steps taken to allot the flats in quejstion without delay and to take measures, to check such rent scandal henceforth; and

(c) the number of registrants waiting for allotment DDA flats and since when *V*

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (1SHRI P. K. THUNGON): (a) The information is being collected and will be laid on the Table of the Sabha.

- (b) During the 1993-94, 10 major drawn were conducted and 15138 number of flats were allotted/allocated.
- (c) The following number of registrants are awaiting allotment of DDA fitttt since the inception of their respective sche
- New Pattern Registration Scheme 1979—36.245 .
- 2. Self Financing Scheme VI & VTA—,274
- 3. Ambedkar Awas Yojana, 1989-17,863..